

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 45707/2025

[Arising out of impugned final judgment and order dated 11-08-2025 in DBCWP No. 14726/2025 passed by the High Court of Judicature for Rajasthan at Jodhpur]

DOG HOME FOUNDATION

Petitioner(s)

VERSUS

THE REGISTRAR GENERAL

HIGH COURT OF RAJASTHAN AT JODHPUR & ORS.

Respondent(s)

IA No. 200940/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 200937/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 22-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :Ms. Mahalakshmi Pavani, Sr. Adv.
Mr. J. Sai Deepak, Sr.Adv.
Ms. Pragya Parijat Singh, AOR
Ms. Rhythm Sheel Srivastava, Adv.
Mr. Lakshay Saini, Adv.
Ms. Shriya Singh, Adv.
Ms. Jayita Verma, Adv.
Mr. Neeleshwar Pavani, Adv.
Mr. Prabisha Pradeep, Adv.
Ms. Shaurya Mishra, Adv.
Mr. R.abhishek, Adv.
Ms. Purnima Vishishta, Adv.

For Respondent(s) : Mr. Shiv Mangal Sharma, AAG
Ms. Shalini Singh, Adv.
Ms. Nidhi Jaswal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with *Suo Moto* Writ Petition (Civil) No.5 of
2025 and connected cases.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

